IN THE HIGH COURT OF MADHYA PRADESH AT INDORE

BEFORE

HON'BLE SHRI JUSTICE PRANAY VERMA ON THE 18th OF MARCH, 2024

WRIT PETITION No. 12837 of 2010

BETWEEN:-

GULABCHANDRA RATHORE S/O SUKHLAL RATHORE, AGED ABOUT 49 YEARS, OCCUPATION: SERVICE R/O; GOVT. COLLEGE BHIKANGAON, DISTT. KHARGONE (MADHYA PRADESH)

....PETITIONER

(NONE FOR THE PETITIONER)

AND

- 1. SECRETARY THE STATE OF MADHYA PRADESH GOVT. HIGHER EDUCATION DEPT., VALLABH BHAWAN, BHOPAL (MADHYA PRADESH)
- 2. DIRECTOR HIGHER EDUCATION INDORE UJJAIN DIVISION MOTI TABELA INDORE (MADHYA PRADESH)
- 3. SHRI RAMCHANDRA ATKAN, AGED ABOUT 40 YEARS, OCCUPATION: SERVICE R/O: GOVT COLLEGE PETLAVAD (MADHYA PRADESH)
- 4. PRINCIPAL GOVT COLLEGE BHIKANGAON, KHARGONE (MADHYA PRADESH)

....RESPONDENTS

(BY SHRI BHUWAN DESHMUKH - GOVERNMENT ADVOCATE)

.....

This petition coming on for admission this day, the court passed the following:

ORDER

None for the petitioner even when the matter is taken up in the second round.

None had appeared on behalf of the petitioner on 11.03.2024 also despite the matter having been taken up in the second round.

It is apparent that the petitioner is no longer interested in prosecution of this petition, which is consequently dismissed for want of prosecution.

(PRANAY VERMA) JUDGE

Shilpa

